

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.1259 of 2024
In
Civil Writ Jurisdiction Case No.4961 of 2022

The Chairman,

... .. Appellant/s

Versus

Shambhu Prasad Gupta

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. P.K.Shahi, Sr. Advocate
Mr. Md. Nadim Seraj, Advocate
For the Respondent/s : Mr. P.N.Shahi, Sr. Advocate
Dr. K.N.Singh, ASG
Mr. Alok Kumar, CGC

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

2 19-12-2024 Post along with C.W.J.C. No.4961 of 2022
immediately after holidays.

(K. Vinod Chandran, CJ)

(Partha Sarthy, J)

Bibhash/-

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